

OFFICE OF THE DISTRICT & SESSIONS JUDGE, YAMUNA NAGAR AT
JAGADHRI.

ORDER



No. 49

Dated 02/06/2020

Though, the lockdown has been lifted with certain terms and conditions by the Government, yet per the instructions issued by the Hon'ble High Court vide its notification bearing No. 616-Spl. Genl./XVII.3(6-G) dated 23.05.2020, the Courts are required to function with continuation of earlier arrangement of hearing of cases and regular Courts are not functioning, the previous order vide which the period for submission of the joining report pursuant to the appointment letters issued to Ms. Bhavisha Gaba D/o Sh. Dinesh Kumar Gaba, Sh. Yanit Aneja S/o Sh. Vinod Aneja, Ms. Taniya Kathpalia D/o Sh. Raj Kumar Kathpalia and Sh. Ajay Duhan S/o Sh. Jaibir Duhan for their appointment as Stenographer Grade-III on Adhoc basis at DC rates, was extended upto 20.05.2020 or withing four days of lifting of the lockdown in this District, whichever is later, is modified to the extent that the above named appointees shall join in the first week of July 2020 i.e. 01.07.2020 to 04.07.2020 or till further orders.

All concerned be informed accordingly.

Dated: 02.06.2020


(Deepak Aggarwal)
District & Sessions Judge,
Yamuna Nagar. 
02.06.2020